

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/23726/2026 BLAPL/8135/2026	VIJAY PATEL @ ANTOL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /334 /2022 C.J.M.,CUTTACK(Cuttack) ST/0000264/2023
2	D-BLAPL/23737/2026 BLAPL/8136/2026	PRASANTA KUMAR PARAMANIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khorurda) TR/0000104/2026
3	D-BLAPL/23756/2026 BLAPL/8137/2026	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /158 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Jharsuguda) GR/0000452/2025
4	D-BLAPL/23297/2026 BLAPL/8138/2026	GYANARANJAN MOHANTY VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	TANGI /466 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000099/2026
5	D-BLAPL/23396/2026 BLAPL/8139/2026	ADITYA MISHRA @ RAKESH MISHRA @ ADITYA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOCHHAPADA /90 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000107/2026
6	D-BLAPL/23483/2026 BLAPL/8140/2026	BALARAM SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PATNAGARH /119 /2026 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000038/2026
7	D-BLAPL/23579/2026 BLAPL/8141/2026	SEKH RABANI @ SEKH RABABANI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	NAUGAON /157 /2026 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur) Spl/0000010/2026
8	D-BLAPL/23775/2026 BLAPL/8142/2026	JAGESWARI PANDA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CHHEND /105 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0001229/2026
9	D-BLAPL/23581/2026 BLAPL/8143/2026	DUGANA KADRAKA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BANDHUGOAN /3 /2023 A.D.J.,KORAPUT(Koraput) CT/0000059/2023
10	D-BLAPL/23784/2026 BLAPL/8144/2026	NANDI @ CHANDAN RATHI VS STATE OF ODISHA	ASISH CHANDRA RATH VS	NACHUNI /122 /2026 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000213/2026
11	D-BLAPL/23593/2026 BLAPL/8145/2026	AMIT BANCHHOR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	AMBABHONA /82 /2025 A.D.J.,BARGARH(Bargarh) CT/0000122/2025

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12	D-BLAPL/23602/2026 BLAPL/8146/2026	AKASH @ BADAL MUKHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHANJPUR /146 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000599/2026
13	D-BLAPL/23792/2026 BLAPL/8147/2026	SACHIN MAHADEO GEJAGE VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /671 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001186/2026
14	D-BLAPL/22844/2026 BLAPL/8148/2026	MITHUN MANDAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DIGAPAHANDI /235 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000108/2026
15	D-BLAPL/23806/2026 BLAPL/8149/2026	RUDRA PRASAD NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000037/2026
16	D-BLAPL/23017/2026 BLAPL/8150/2026	BIJAY BEHERA @ BIJU VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	ITAMATI /220 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000053/2026
17	D-BLAPL/23122/2026 BLAPL/8151/2026	SWARAJ BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /34 /2026 SPECIAL JUDGE (POCSO), NAYAGARH(TR/0000033/2026
18	D-BLAPL/23814/2026 BLAPL/8152/2026	KIRTAN SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /235 /2026 J.M.F.C.,AUL(Kendrapara) GR/0000570/2026
19	D-BLAPL/21541/2026 BLAPL/8153/2026	SANJAY MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KANKADAHAD /60 /2026 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000117/2026
20	D-BLAPL/22196/2026 BLAPL/8154/2026	CHANDAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NARASINGHPUR /73 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000091/2026
21	D-BLAPL/23562/2026 BLAPL/8155/2026	BHIKARI MALI @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /189 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000054/2024
22	D-BLAPL/23567/2026 BLAPL/8156/2026	SIBA SANKAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /219 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001596/2026
23	D-BLAPL/23608/2026	TINKU @ SARFARAZ KHAN	JAGABANDHU SAHU	PADAMPUR /231 /2025

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	BLAPL/8157/2026	VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
24	D-BLAPL/23366/2026 BLAPL/8158/2026	MITHUN BIR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /43 /2026 SPECIAL JUDGE (POCSO), BHADRAK(Bhadrak) Spl/0000059/2026
25	D-BLAPL/23384/2026 BLAPL/8159/2026	SK. RAKIBUL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	NAUGAON /157 /2026 DISTRICT & SESSIONS JUDGE,JAGATSIPUR CT/0000010/2026
26	D-BLAPL/23650/2026 BLAPL/8160/2026	NIRANJAN BIRO @ NIRANJAN BIRA @ MADUKA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	R.UDAYAGIRI /166 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000150/2021
27	D-BLAPL/22957/2026 BLAPL/8161/2026	SATYABRATA RATHA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000510/2026
28	D-BLAPL/22970/2026 BLAPL/8162/2026	JITEN BISWAL VS STATE OF ODISHA	BASUDEV BARIK VS	ANGUL TOWN /530 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPUR GR/0000776/2026
29	D-BLAPL/23340/2026 BLAPL/8163/2026	DHARAM SINGH BAGGA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	NAWAPARA /42 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000165/2026
30	D-BLAPL/23363/2026 BLAPL/8164/2026	BISWANATH DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHADRAK(Bhadrak) GR/0001602/2026
31	D-BLAPL/23468/2026 BLAPL/8165/2026	BIPIN MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /87 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000128/2025
32	D-BLAPL/23278/2026 BLAPL/8166/2026	DIBYENDU KUMAR THATOI VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	MAHILA P.S.(BBSR) /243 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001656/2026
33	D-BLAPL/23791/2026 BLAPL/8167/2026	MANORANJAN DORA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	HIRAKUD /121 /2026 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000375/2026
34	D-BLAPL/23355/2026 BLAPL/8168/2026	NARASINGH PANGI VS	MANGU NANDY VS	MALKANGIRI /577 /2024 A.D.J.,MALKANGIRI(Malkangiri)

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35	D-BLAPL/23358/2026 BLAPL/8169/2026	STATE OF ODISHA TIRTHA BISWAL VS	BIJAYA KUMAR RAGADA VS	CT/0000119/2024 BUDEN /91 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000734/2026
36	D-BLAPL/23543/2026 BLAPL/8170/2026	STATE OF ODISHA JHULIA @ DHANESWAR LENKA VS	JYOTIRMAYA SAHOO VS	JANKIA P.S. /453 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000093/2026
37	D-BLAPL/23552/2026 BLAPL/8171/2026	STATE OF ODISHA BUDU @ GUDU @ RASMIRANJAN PANDA VS	JYOTIRMAYA SAHOO VS	BADABAZAR /312 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001272/2026
38	D-BLAPL/20472/2026 BLAPL/8172/2026	STATE OF ODISHA KUNA SAMAL VS	LOKANATH NAIK VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000044/2025
39	D-BLAPL/22717/2026 BLAPL/8173/2026	STATE OF ODISHA ARPAN PATEL VS	NIRMAL CHANDRA MOHANTY VS	EOW,BHUBANESWAR /4 /2022 PRESIDING OFFICER, DESIGNATED CO CT/0000003/2022
40	D-BLAPL/23333/2026 BLAPL/8174/2026	STATE OF ODISHA(OPID) GANESH @ BBISWAJIT GIRI VS	PANCHANAN PANIGRAHI VS	TURUMUNGA /139 /2022 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000113/2025
41	D-CMP/36776/2026 CMP/1322/2026	STATE OF ODISHA SULOCHANA DEVI VS	SASMITA NAYAK VS	/ / A.D.J.,KAMAKHYANAGAR(Dhenkanal) Fao/0000001/2026
42	D-CMP/35976/2026 CMP/1323/2026	AGNIMITRA SEN CHINTAMANI PATRA VS	BHASKAR CHANDRA PANDA VS	/ / CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0002837/2016
43	D-CMP/35217/2026 CMP/1324/2026	LAXMIDHAR SRICHANDAN RAMA KANTA DASH VS	PRASANNA KUMAR RATH VS	/ / CIVIL JUDGE (SD),PATTAMUNDAI(Ken IA/0000135/2026
44	D-CMP/35984/2026 CMP/1325/2026	SRIBACHHA DASH ALL ODISHA STATE BANK OFFICERS HOUSING CO OPERATIVE SOCIETY LTD., BBSR VS	PRABODHA CHANDRA NAYAK VS	/ / SR CIVIL JUDGE (COMMERCIAL COURT) Arbp/0000015/2025
45	D-CMP/35909/2026 CMP/1326/2026	MANI TIRUMALA PROJECTS PVT LTD., KOLKATA MAYABATI MAJHI VS	SUNIL KUMAR PANDA VS	/ / CIVIL JUDGE (SD), JHARSUGUDA(Jharsu IA/0000080/2025
		TRILOCHAN DANSANA		

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46	D-CMP/33830/2026 CMP/1327/2026	TAPAN KUMAR MAHAPATRA VS ANTARYAMI MAHAPATRA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE(SD), HINJILICUT(Ganjam) IA/0000004/2026
47	D-CMP/30574/2026 CMP/1328/2026	UMAMANI PALEI @ UMAMANI JENA VS SANATAN JENA	SUSANTA KUMAR LENKA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2026
48	D-CMP/35988/2026 CMP/1329/2026	LOLEN @ LALEN MINZ VS KALYAN MINZ	SHIBANI SHANKAR PRADHAN VS	// CIVIL JUDGE(SR.DIVN.),RAJGANGPUR CS/0000047/2022
49	D-CONTC/29267/2026 CONTC/5183/2026	SANGEETA SAMANTARY VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// 0
50	D-CONTC/30742/2026 CONTC/5184/2026	KUMUDA CHANDRA PRADHAN VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI	ADV. VS	// 0
51	D-CONTC/31304/2026 CONTC/5185/2026	ARJUN KUMAR SINGH VS ARINDAM DAKUA, THE DIRECTOR MUNICIPAL ADMINISTRATION, BHUBANESWAR	STHITI DAS VS	// 0
52	D-CONTC/32793/2026 CONTC/5186/2026	SRICHANDAN BEHERA VS TAPATI PATNAIK, C.E.O., UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD., PURI	ADV. VS	// 0
53	D-CONTC/35168/2026 CONTC/5187/2026	PADMANAV MOHANTA VS SUBHA SARMA, I.A.S	ADV. VS	// 0
54	D-CONTC/35901/2026 CONTC/5188/2026	AMARENDRA DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0
55	D-CONTC/35904/2026 CONTC/5189/2026	ADITYA DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0
56	D-CONTC/35917/2026 CONTC/5190/2026	SONAL DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0
57	D-CONTC/34254/2026	RANGADHAR MOHANTA	SOUGAT DASH	//

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	CONTC/5191/2026	VS	VS	0
		SAPAN KUMAR SAHU, TAHASILDAR, BARIPADA		//
58	D-CONTC/34256/2026	RANGADHAR MOHANTA	SOUGAT DASH	//
	CONTC/5192/2026	VS	VS	0
		SAPAN KUMAR SAHU, TAHASILDAR, BARIPADA		//
59	D-CONTC/35279/2026	RABIN CHANDRA SAI	ADV.	//
	CONTC/5193/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
60	D-CONTC/35286/2026	NRUPARAJ DHURUA	ADV.	//
	CONTC/5194/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
61	D-CONTC/35300/2026	DHANANJAY MARNDI	ADV.	//
	CONTC/5195/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
62	D-CONTC/35306/2026	PARSURAM NAHAK	ADV.	//
	CONTC/5196/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
63	D-CONTC/34937/2026	PRAFULLA KUMAR RAJ	RASHMI KANTA ACHARYA	//
	CONTC/5197/2026	VS	VS	0
		PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, KEONJHAR		//
64	D-CONTC/35027/2026	BISWANATH BEHERA	ADV.	//
	CONTC/5198/2026	VS	VS	0
		ROHIT KUMAR LENKA, DIRECTOR OF HORTICULTURE, ODISHA		//
65	D-CONTC/35181/2026	SORIAYAMA BADRAI	ADV.	//
	CONTC/5199/2026	VS	VS	0
		VINODH PATIL H, (IPS) SUPERINTENDENT OF POLICE, MALKANGIRI,		//
66	D-CONTC/35328/2026	RINKULATA SAHOO	ADV.	//
	CONTC/5200/2026	VS	VS	0
		PROF.DR.DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, KHORDHA		//
67	D-CONTC/30747/2026	ANNADA SANKAR BALIARSINGH	ADV.	//
	CONTC/5201/2026	VS	VS	0
		SUDESHNA NAYAK, SUB REGISTRAR, NARASINGHPUR		//
68	D-CONTC/34738/2026	MANOJ KUMAR KAR	ADV.	//
	CONTC/5202/2026	VS	VS	0

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69	D-CONTC/32379/2026 CONTC/5203/2026	ADYASA PADHI, ADDL. TAHASILDAR, PURI SHISHIR KUMAR DAS VS SHUBHA SARMA, IAS	ADV. VS	// // 0 //
70	D-CONTC/32568/2026 CONTC/5204/2026	LOKNATH BEHERA VS SOVA SHARMA, IAS	ADV. VS	// 0 //
71	D-CONTC/32603/2026 CONTC/5205/2026	AKHAY KUMAR MALIK VS KIRANDEEP KAUR SAHOTA, V.C., C.D.A, CUTTACK	PRABIN DAS VS	// 0 //
72	D-CONTC/32809/2026 CONTC/5206/2026	BIGYAN CHANDRA SAHOO VS SOVA SHARMA, I.A.S.	ADV. VS	// 0 //
73	D-CONTC/35078/2026 CONTC/5207/2026	BAURIBANDHU BEHERA VS VEDBHUDAN ,IAS	ADV. VS	// 0 //
74	D-CONTC/33774/2026 CONTC/5208/2026	PRAVIN PATNAIK VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
75	D-CONTC/35147/2026 CONTC/5209/2026	BHABANI SANKAR DAS VS DR. N. THIRUMALA NAIK , IAS SECRETARY , SCHOOL AND MASS EDUCATION DEPARTMENT	ADV. VS	// 0 //
76	D-CONTC/24369/2026 CONTC/5210/2026	MAMATA SARKAR VS SOMESH KUMAR UPADHYAY, IAS, COLLECTOR , MALKANGIRI	ABHISEK MOHANTY VS	// 0 //
77	D-CONTC/33882/2026 CONTC/5211/2026	HARIHAR PRADHAN VS DR.ABABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
78	D-CONTC/35170/2026 CONTC/5212/2026	DEBAKI SAGADIA VS SUDHANSU SEKHAR MISHRA, DISTRICT EDUCATION OFFICER, BALANGIR	ADV. VS	// 0 //
79	D-CONTC/29428/2026 CONTC/5213/2026	JINITA ROUT VS SHUBHA SARMA, IAS, SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT.	ADV. VS	// 0 //

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80	D-CONTC/34671/2026 CONTC/5214/2026	PRASANTA KUMAR MOHANTY VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
81	D-CONTC/35396/2026 CONTC/5215/2026	YASOBANT DAS VS DIBYA JYOTI PARIDA, IAS	ADV VS	// 0 //
82	D-CONTC/29532/2026 CONTC/5216/2026	MAHESH KUMAR PANDA VS HEMANTA SHARMA, IAS, PRINCIPAL SECY. GOVT., HOME DEPT.	ADV. VS	// 0 //
83	D-CONTC/30281/2026 CONTC/5217/2026	GOBINDA CHANDRA DEBATA VS DR. ARABINDA KUMAR PADHEE, I.A.S., SECY. TO GOVT. OF ORISSA, REVENUE AND D.M DEPT.	ADV. VS	// 0 //
84	D-CONTC/35869/2026 CONTC/5218/2026	RUDRAMADHAB ROY VS DR.PRADEEP KU. GURU, DIRECTOR OF HEALTH SERVICES ODISHA, KHURDHA	MADAN MOHAN SWAIN VS	// 0 //
85	D-CONTC/36201/2026 CONTC/5219/2026	CHANDAN PRASAD MOHANTY VS JAYANTA KUMAR JAYSINGH, O.A.S(S.B)	SUBASH CHANDRA RATH VS	// 0 //
86	D-CONTC/32065/2026 CONTC/5220/2026	RABINARAYAN DAS VS DR.N.THIRUMALA NAIK, IAS, SECY TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION, ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
87	D-CONTC/36401/2026 CONTC/5221/2026	RAJENDRA KUMAR SAHOO VS SOMESH KUMAR UPADHYAY, IAS, COLLECTOR CUM DISTRICT MAGISTRATE, BHADRAK	ADV. VS	// 0 //
88	D-CONTC/36105/2026 CONTC/5222/2026	PRASANNA KUMAR SUBUDHI VS DR.N.THIRUMALA NAIK, COMM. CUM SEC. TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT., KHURDA	SHREEKANTA PRASAD SAHOO VS	// 0 //
89	D-CONTC/36551/2026 CONTC/5223/2026	ANNAPURNA DAS VS ASWATHY S., IAS, COMMISSIONER-CUM-SECRETARY GOVT. OF ODISHA, HEALTH AND FAMILY WELFARE DEPARTMENT	ADV. VS	// 0 //
90	D-CONTC/34674/2026 CONTC/5224/2026	PRAHALLAD KUMAR DEB VS NIYATI PATTANAIK, IAS	ADV. VS	// 0 //
91	D-CONTC/35898/2026	PUSPANJALI SAHOO	ADV.	//

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	CONTC/5225/2026	VS DR. ARABINDA KUMAR PADHEE, ADDITIONAL CHIEF SECRETARY TO GOVT. OF ODISHA	VS	() //
92	D-CRLA/19132/2026 CRLA/728/2026	SUSHIL HEMBRAM VS STATE OF ODISHA	CHAKRADHAR SINGH VS	KEONJHAR TOWN /328 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000007/2024
93	D-CRLA/19700/2026 CRLA/729/2026	RAJAT KUMAR RATH@RAJAT KUMAR RATHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /68 /2021 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000149/2021
94	D-CRLA/21474/2026 CRLA/730/2026	SAGAR PRUSTY@LALU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	DHAULI PS /24 /2014 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000169/2015
95	D-CRLA/21816/2026 CRLA/731/2026	DEBA@DEBADATTA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	TELKOI /171 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000004/2024
96	D-CRLA/22999/2026 CRLA/732/2026	KANTILAL MAHAKURA VS STATE OF ODISHA	SALAUDDIN KHAN VS	LARAMBA /10 /2018 A.D.J,PATNAGARH(Balangir) SC/0000022/2018
97	D-CRLA/15563/2026 CRLA/733/2026	JITENDRA MUKHI VS STATE OF ODISHA	DEBASISH SAMAL VS	RAIRANGPUR TOWN /112 /2024 A.D.J.,RAIRANGAPUR(Mayurbhanj) ICC/0000001/2025
98	D-CRLA/17682/2026 CRLA/734/2026	LAICHAN BHOI@LAICHAN BOI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KORAPUT TOWN /273 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Kora TR/0000095/2024
99	D-CRLA/10602/2026 CRLA/735/2026	NIRA@NIRANJAN GAGRAI VS STATE OF ODISHA	ABHAS MOHANTY VS	CHOUDWAR /96 /2017 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000035/2017
100	D-CRLMA/23778/2026 CRLMA/83/2026	SUBHALAXMI NATH SHARMA VS STATE OF ODISHA	BIKASH KUMAR ROUTRAY VS	JAJPUR ROAD /731 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0002019/2025
101	D-CRLMC/23218/2026 CRLMC/2716/2026	MAHANTA BEHERA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	LINGARAJ P.S. /178 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000550/2025
102	D-CRLMC/23624/2026 CRLMC/2717/2026	BHADRAKALI FOODS PVT.LTD. VS	GYANALOKA MOHANTY VS	/ /0 C.J.M.,JAGATSINGHPUR(Jagatsinghapur)

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103	D-CRLMC/9833/2026 CRLMC/2718/2026	ASTASAMBHU TRADERS, JAGATSINGHPUR PABITRA @ BADAL SINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	ICC/0000177/2018 SABARANG /79 /2023 S.D.J.M.,BHADRAK(Bhadra) GR/0000963/2023
104	D-CRLMC/23461/2026 CRLMC/2719/2026	NAYA GOCHHI VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /113 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000066/2015
105	D-CRLMC/23724/2026 CRLMC/2720/2026	SRIRAM MALIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	AUL /393 /2022 J.M.F.C.,AUL(Kendrapara) GR/0000714/2022
106	D-CRLMC/23760/2026 CRLMC/2721/2026	AMIT PRASAD BADAJENA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	INFOCITY PS /126 /2021 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0003237/2021
107	D-CRLMC/22399/2026 CRLMC/2722/2026	SHIBU MAHARANA VS STATE OF ODISHA	SANGRAM DALUA VS	AIRPORT /269 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000409/2023
108	D-CRLMC/23292/2026 CRLMC/2723/2026	KRUSHNA PAHAN VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /240 /2018 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000082/2018
109	D-CRLMC/22896/2026 CRLMC/2724/2026	BHASKAR SETHY@BHASKAR SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /230 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000304/2025
110	D-CRLMC/23433/2026 CRLMC/2725/2026	HIMANSU SEKHAR MALLICK @ FUNKA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	/ /0 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra) Spl/0000083/2022
111	D-CRLMC/23357/2026 CRLMC/2726/2026	SURESH KHATUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /43 /2015 S.D.J.M.,BALLIGUDA(Kandhamal) GR/0000117/2015
112	D-CRLMC/23434/2026 CRLMC/2727/2026	RAJ KISHORE SAHOO VS STATE OF ODISHA	RABI NARAYAN PANDA VS	/ /0 DISTRICT & SESSIONS JUDGE,BHADRAK ST/0000202/2023
113	D-CRLMC/14641/2026 CRLMC/2728/2026	SUJI @ PRABINAJYOTI SETHI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	BALIMI /214 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000613/2022

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114	D-CRLMC/20353/2026 CRLMC/2729/2026	RAJENDRA CHOUDHURY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALASORE SADAR /233 /2015 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0001668/2015
115	D-CRLMC/23864/2026 CRLMC/2730/2026	RAJIB KUMAR TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIMAKHANDI /143 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000889/2026
116	D-CRLMC/20380/2026 CRLMC/2731/2026	BADRI NARAYAN MISHRA VS STATE OF ODISHA	PRATIK DASH VS	KHARABEL NAGAR P.S. /250 /2001 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004486/2008
117	D-CRLMC/21996/2026 CRLMC/2732/2026	BIDYADHARA BEHERA VS STATE OF ODISHA	ANAND JENA VS	ANGUL SADAR PS /364 /2024 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000591/2025
118	D-CRLMC/23982/2026 CRLMC/2733/2026	UMAKANTA PARIDA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	/ /0 ASST SESSIONS JUDGE (WOMENS), JALAPA CRL.EXN/0000002/2022
119	D-CRLMP/22707/2026 CRLMP/1124/2026	SUBHADRA BHOL VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	/ /0 ()
120	D-CRLMP/23410/2026 CRLMP/1125/2026	TAPAN KUMAR RAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 ()
121	D-CRLMP/23476/2026 CRLMP/1126/2026	SUBHRAKANTA DASH VS STATE OF ODISHA	AYUSH PATTNAIK VS	/ /0 JMFC TIRTOL(Jagatsinghapur) GR/0001356/2015
122	D-CRLMP/23210/2026 CRLMP/1127/2026	BISWAJITA SINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 ()
123	D-CRLMP/22472/2026 CRLMP/1128/2026	BRAMHANANDA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	/ / ()
124	D-CRLMP/23409/2026 CRLMP/1129/2026	MAHUA RAY VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	/ /0 ()
125	D-CRLMP/22168/2026	DEBASISH BISWAL	SUKANTA KUMAR NAYAK	/ /0

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	CRLMP/1130/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLREV/23540/2026 CRLREV/538/2026	MD. RIZWAN VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	INDUSTRIAL ESTATE PS /201 /2026 PRINCIPAL MAGISTRATE CUM JUVENILE CRA/0000106/2026
127	D-CRLREV/20192/2026 CRLREV/539/2026	SABITA PANDA VS SUGYAN BIHARI PANDA	CHIRANJEEV BIDYABHUSHAN VS	/ /0 3RD A.D.J., CUTTACK(Cuttack) CRA/0000135/2025
128	D-CRLREV/20611/2026 CRLREV/540/2026	RAGHUNATH PINGUA@LINGA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000035/2023
129	D-CRLREV/21629/2026 CRLREV/541/2026	PREM MUNDA VS INFORMANT	TOFAN KUMAR SAHOO VS	LAHUNIPADA /262 /2025 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000011/2026
130	D-CRLREV/22607/2026 CRLREV/542/2026	SUDARSAN@SUDARSAN PATRA VS STATE OF ODISHA	PULAKESH MOHANTY VS	BYREE /139 /2017 ASST.SESSION JUDGE, CHANDIKHOLE CT/0000266/2024
131	D-CRLREV/21888/2026 CRLREV/543/2026	PRANGYA PARAMITA SRICHANDAN VS STATE OF ODISHA	MANORANJAN KHATUA VS	CUTTACK SADAR /284 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001609/2022
132	D-EXP/24357/2026 EXP/102/2026	BISHNU CHANDRA NAYAK VS COLLECTOR AND DISTRICT MAGISTRATE, GANJAM	SANTOSH KUMAR MAHANTY VS	// () //
133	D-EXP/30306/2026 EXP/103/2026	NRUSINGH CHARAN PATRA VS DR. ARABINDA KUMAR PADHEE, I.A.S., SECY. GOVT. OF ODISHA, REVENUE AND D.M, DEPT.	ADV. VS	// () //
134	D-EXP/35658/2026 EXP/104/2026	KIRTAN PATRA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// () //
135	D-FAO/35922/2026 FAO/904/2026	PRAMOD KUMAR DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0001260/2016
136	D-FAO/35934/2026 FAO/905/2026	ARJENDU KUMAR MEHER VS	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR

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137	D-FAO/35932/2026 FAO/906/2026	STATE OF ODISHA SHANTANU KUMAR PADHEE VS STATE OF ODISHA	SAMEER KUMAR DAS VS	Gia/0001261/2016 // STATE EDUCATION TRIBUNAL,,BHUBA Gia/0001262/2016
138	D-FAO/32327/2026 FAO/907/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURACNE COMPANY LTD., CUTTACK VS TULASI HANSDA	ADAM ALI KHAN VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000022/2023
139	D-JCRLRV/23970/2026 JCRLRV/1/2026	TINKU BAG VS STATE OF ODISHA	ADV. VS	BHAWANIPATNA TOWN /403 /2019 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000036/2024
140	D-JCRLRV/23974/2026 JCRLRV/2/2026	MANTRI@SRIMANTA NAIK VS STATE OF ODISHA	ADV. VS	KAPTIPADA /98 /2008 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000013/2015
141	D-JCRLRV/23975/2026 JCRLRV/3/2026	PRADEEP MAJHI VS STATE OF ODISHA	ADV. VS	//0 DISTRICT & SESSIONS JUDGE,BOUDH(CRA/0000001/2022
142	D-MACA/35172/2026 MACA/750/2026	KISHOR BHOI VS MANMATH MISHRA	PRADEEP KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000317/2017
143	D-MATA/35981/2026 MATA/263/2026	RANJAN KUMAR BEHERA VS RANJITA BEHERA	JAJATI KESHARI KHUNTIA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000080/2021
144	D-MSA/30543/2026 MSA/42/2026	M/S EVOS BUILDCON PVT. LTD. VS SEEMA MOHAPATRA	HARAPRASAD PANDA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000150/2024
145	D-RPFAM/34879/2026 RPFAM/221/2026	PREMLAL PUTEL VS KUMARI PUTEL	ANKANN PANDA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000079/2024
146	D-RPFAM/30984/2026 RPFAM/222/2026	SITU @ SITENDRA KUMAR SAHOO VS KAMALINI SAHOO	BHUBANESWAR DASH VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000046/2024
147	D-RSA/16443/2026 RSA/398/2026	THE MANAGING DIRECTOR, O.S.F.C. MADHUPATNA,CUTTACK VS AKSHAYA KUMAR SAMAL	ABINASH ROUTRAY VS	// DISTRICT & SESSIONS JUDGE,CUTTAC RFA/0000042/2014

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148	D-RSA/33801/2026 RSA/399/2026	DAMAYANTI KAUDI VS BHUDEV CHANDRA TRIPATHY	JYOTI RANJAN DEO VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000003/2016
149	D-RSA/33119/2026 RSA/400/2026	GOKUL NAIK VS BIRANCHI NAIK	TUSAR KUMAR MISHRA VS	// A.D.J.,DHARAMGARH(Kalahandi) RFA/0000008/2025
150	D-TRP(C)/35270/2026 TRP(C)/243/2026	RASHMITA MALLICK VS ARUPANANDA MALLICK	BISWAJEET PRADHAN VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000007/2026
151	D-TRP(C)/35803/2026 TRP(C)/244/2026	DR. SONALI BEHERA VS DR. DEBASIS SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// JUDGE FAMILY COURT,BALASORE(Bal) CP/0000317/2026
152	D-TRP(C)/36467/2026 TRP(C)/245/2026	CH. ANUCHHAYA PRUSTY VS K. SOUMYA RANJAN MAHAPATRA	SIBA RANJAN POLAI VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000094/2026
153	D-TRP(C)/36322/2026 TRP(C)/246/2026	NAVYA NAYAK VS BALAKRISHNA GARNAIK	LAXMAN PRADHAN VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000053/2026
154	D-WA/33618/2026 WA/1129/2026	MANASA RANJAN PRADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// O //
155	D-WP(C)/33598/2026 WP(C)/25317/2026	SARASWATI GOCHHAYATA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// O //
156	D-WP(C)/34161/2026 WP(C)/25318/2026	HRUSHIKESH TRIPATHY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// O //
157	D-WP(C)/36321/2026 WP(C)/25319/2026	BASUNDHARA ESTATE DEVELOPERS, BHUBANESWAR VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// O //
158	D-WP(C)/35599/2026 WP(C)/25320/2026	YUDHISTIR SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// O //
159	D-WP(C)/34393/2026	MAA LAXMI WOMEN SELF HELP GROUP, RASANGA	RAJIV KUMAR MAHANTA	//

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	WP(C)/25321/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/35133/2026 WP(C)/25322/2026	BIBHUTI BHUSAN NAG VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
161	D-WP(C)/34576/2026 WP(C)/25323/2026	NAYAMI MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
162	D-WP(C)/35711/2026 WP(C)/25324/2026	SANTANU SINGH DEO VS TAHASILDAR, BHUBANESWAR	BAMADEV BARAL VS	// 0 //
163	D-WP(C)/34627/2026 WP(C)/25325/2026	SARIT KUMAR MIRDHA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
164	D-WP(C)/35314/2026 WP(C)/25326/2026	MALLIKA MITRA VS CHAIRMAN, INTACH CONSERVATION INSTITUTE, NEW DELHI	SANGRAMJIT PANDA VS	// 0 //
165	D-WP(C)/34800/2026 WP(C)/25327/2026	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
166	D-WP(C)/35760/2026 WP(C)/25328/2026	UMAKANTA PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
167	D-WP(C)/36421/2026 WP(C)/25329/2026	LAXMI DHAN @ MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
168	D-WP(C)/35729/2026 WP(C)/25330/2026	M/S.ABANI CONSTRUCTION, JHARKHAND VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //
169	D-WP(C)/35963/2026 WP(C)/25331/2026	RUPA RANJAN GARNAIK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
170	D-WP(C)/35967/2026 WP(C)/25332/2026	JHARANA PATRA VS	PRAGYAN PARAMITA MOHANTY VS	// 0

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171	D-WP(C)/30948/2026 WP(C)/25333/2026	STATE OF ODISHA PRADEEPTA KUMAR MANGARAJ VS	ADYASIDHI MISHRA VS	// // 0
172	D-WP(C)/36473/2026 WP(C)/25334/2026	STATE OF ODISHA M/S.K.S.ENTERPRISES, BHUBANESWAR VS	HARIPAD MOHANTY VS	// // 0
173	D-WP(C)/11198/2026 WP(C)/25335/2026	NBCC(INDIA) LTD., NEW DELHI JYOTIRMAYEE BEHERA VS	BRAHMANANDA TRIPATHY VS	// // 0
174	D-WP(C)/33361/2026 WP(C)/25336/2026	STATE OF ODISHA PRAMILA PANDA VS	CHINMAYA RANJAN DAS VS	// // 0
175	D-WP(C)/26349/2026 WP(C)/25337/2026	CHIEF MANAGER, TPCODL, BHUBANESWAR PADMANAV CHOUDHURY VS		// // 0
176	D-WP(C)/35974/2026 WP(C)/25338/2026	STATE OF ODISHA JHASAKETAN SAHU VS	SUSHANTA KUMAR JOSHI VS	// // 0
177	D-WP(C)/33611/2026 WP(C)/25339/2026	STATE OF ODISHA RASHMIRANJAN TRIPATHY VS	JAGAJIBAN PRADHAN VS	// // 0
178	D-WP(C)/35715/2026 WP(C)/25340/2026	STATE OF ODISHA SANJUKTA PANIGRAHY VS	UMA CHARAN MISHRA VS	// // 0
179	D-WP(C)/36081/2026 WP(C)/25341/2026	STATE OF ODISHA ABHIRAM MAHANTA VS	SWAPNIL ROY VS	// // 0
180	D-WP(C)/36329/2026 WP(C)/25342/2026	STATE OF ODISHA AJIT KUMAR NANDA VS	SAMEER KUMAR DAS VS	// // 0
181	D-WP(C)/35631/2026 WP(C)/25343/2026	GOVERNMENT OF INDIA TILESWAR MEHER VS	BIVUDATTA CHALAN VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/35889/2026 WP(C)/25344/2026	ARUNA KUMAR DAS(OAS) VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
183	D-WP(C)/24264/2026 WP(C)/25345/2026	SUKA BAHADUR VS STATE OF ORISSA	SHASHANKA SHEKHAR PATRA VS	// 0 //
184	D-WP(C)/35633/2026 WP(C)/25346/2026	ANILA KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
185	D-WP(C)/36219/2026 WP(C)/25347/2026	HAZRA MALKEEN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
186	D-WP(C)/33950/2026 WP(C)/25348/2026	PRATIMA NAIK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
187	D-WP(C)/36364/2026 WP(C)/25349/2026	CHINMAYEE NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
188	D-WP(C)/35931/2026 WP(C)/25350/2026	RAMAKANTA MOHARANA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
189	D-WP(C)/33954/2026 WP(C)/25351/2026	KABITA BEHERA VS THE STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
190	D-WP(C)/36365/2026 WP(C)/25352/2026	PARBATI PALEI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
191	D-WP(C)/36285/2026 WP(C)/25353/2026	TRILOCHAN LENKA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
192	D-WP(C)/35956/2026 WP(C)/25354/2026	DEBASIS SAHOO VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	MADHAB LAL AGARWAL VS	// 0 //
193	D-WP(C)/35650/2026	JYOTI PRAKASH MOHAPATRA	KRISHNA CHANDRA SAHU	//

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	WP(C)/25355/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/36301/2026	PRIYANK PRADHAN, KEONJHAR	SUJYOTI KUMAR DAS	//
	WP(C)/25356/2026	VS SUPERINTENDENT, CENTRAL GST, BARBIL RANGE, KEONJHAR	VS	0 //
195	D-WP(C)/36366/2026	RANJITA BEHERA	SATYABRATA SENAPATI	//
	WP(C)/25357/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/36367/2026	PADMABATI NAYAK	ARJUNA CHARANA BEHERA	//
	WP(C)/25358/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/36363/2026	NAMITA MISHRA	ARJUNA CHARANA BEHERA	//
	WP(C)/25359/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/36368/2026	JAYASHREE PANDA	ARJUNA CHARANA BEHERA	//
	WP(C)/25360/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/36157/2026	PRABIR KUMAR DAS		//
	WP(C)/25361/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/36348/2026	LAXMIDHAR BEHERA	SOURAV SUMAN BHUYAN	//
	WP(C)/25362/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/36420/2026	APLONIYA KULLU	PABITRA KUMAR NAYAK	//
	WP(C)/25363/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/36393/2026	RASHMI MAHAPATRA	CHITTA RANJAN LENKA	//
	WP(C)/25364/2026	VS CHIEF MANAGER CUM AUTHORIZED OFFICER, BANK OF BARODA, CUTTACK	VS	0 //
203	D-WP(C)/35712/2026	SANJUKTA PANIGRAHY	UMA CHARAN MISHRA	//
	WP(C)/25365/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/33953/2026	TAYUB ANSARI	NIKUNJA KUMAR ROUT	//
	WP(C)/25366/2026	VS	VS	0

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205	D-WP(C)/35201/2026 WP(C)/25367/2026	STATE OF ODISHA PREMANANDA NAYAK VS	SANKET KANUNGO VS	// // 0
206	D-WP(C)/33592/2026 WP(C)/25368/2026	STATE OF ODISHA SMRUTI PRAKASH SWAIN VS	DINESH KUMAR PANDA VS	// // 0
207	D-WP(C)/35771/2026 WP(C)/25369/2026	PANCHAYATI RAJ PREMAMANJARI PATNAIK VS	RAGHUNATH BISWAL VS	// // 0
208	D-WP(C)/35202/2026 WP(C)/25370/2026	STATE OF ODISHA REENA BARIK VS	SANKET KANUNGO VS	// // 0
209	D-WP(C)/35824/2026 WP(C)/25371/2026	STATE OF ODISHA ABINASH DAS VS	BIRAJA PRASANNA DAS VS	// // 0
210	D-WP(C)/35205/2026 WP(C)/25372/2026	STATE OF ODISHA RAJAT DEHURI VS	SANKET KANUNGO VS	// // 0
211	D-WP(C)/35691/2026 WP(C)/25373/2026	STATE OF ODISHA PRAKASH CHANDRA PANDA VS	KRISHNA CHANDRA SAHU VS	// // 0
212	D-WP(C)/35980/2026 WP(C)/25374/2026	STATE OF ODISHA BHAGABAN PATTNAIK VS	SUDHANSU SEKHAR JENA VS	// // 0
213	D-WP(C)/33955/2026 WP(C)/25375/2026	STATE OF ODISHA OKILUR RAHMAN VS	NIKUNJA KUMAR ROUT VS	// // 0
214	D-WP(C)/36611/2026 WP(C)/25376/2026	STATE OF ODISHA SUBRAT KUMAR GIRI VS	SURENDRA KUMAR SAHOO VS	// // 0
215	D-WP(C)/35716/2026 WP(C)/25377/2026	STATE OF ODISHA SHIVRAJ SINGH DEO VS	BAMADEV BARAL VS	// // 0
		TAHASILDAR, BHUBANESWAR		//

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216	D-WP(C)/36107/2026 WP(C)/25378/2026	SHESHARAM KESHARI PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
217	D-WP(C)/35630/2026 WP(C)/25379/2026	MANJULATA SINGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
218	D-WP(C)/35728/2026 WP(C)/25380/2026	ANTARYAMI NAIK VS THE COLLECTOR, ANGUL	RAKESH BEHERA VS	// 0 //
219	D-WP(C)/36108/2026 WP(C)/25381/2026	BALAKRISHNA SATAPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
220	D-WP(C)/24257/2026 WP(C)/25382/2026	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
221	D-WP(C)/34813/2026 WP(C)/25383/2026	SUBRAT SUNDAR PATRO VS STATE OF ODISHA	SISIR CHANDRA DASH VS	// 0 //
222	D-WP(C)/36225/2026 WP(C)/25384/2026	DR.JYOTI RANJAN SAHU VS STATE OF ODISHA	ADYASHA KAR VS	// 0 //
223	D-WP(C)/36815/2026 WP(C)/25385/2026	PABITRA MOHAN PRADHAN VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.	SAMEER KUMAR DAS VS	// 0 //
224	D-WP(C)/36647/2026 WP(C)/25386/2026	M/S NAYAK ENTERPRISES, DHENKANAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
225	D-WP(C)/36753/2026 WP(C)/25387/2026	PRAFULLA DANDASENA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
226	D-WP(C)/36817/2026 WP(C)/25388/2026	RASHMITA MAJHI VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.	SAMEER KUMAR DAS VS	// 0 //
227	D-WP(C)/35652/2026	PADMAJA CHOUDHURY	KRISHNA CHANDRA SAHU	//

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	WP(C)/25389/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36276/2026	GOMATI MAJHI	AMIYA KUMAR BEHERA	//
	WP(C)/25390/2026	VS MAHANADI COALFIELDS LTD.(MCL), SAMBALPUR	VS	0 //
229	D-WP(C)/36818/2026	BILAS RANJAN KHUNTIA	SAMEER KUMAR DAS	//
	WP(C)/25391/2026	VS ODISHA STATE CIVIL SUPPLY CORPORATION LTD	VS	0 //
230	D-WP(C)/36715/2026	MS TAMANNA	ADISHA MOHANTY	//
	WP(C)/25392/2026	VS JOINT ADMISSIONS COMMITTEE (JAC) 2026,GANJAM	VS	0 //
231	D-WP(C)/36690/2026	MD ALLI HUSSAIN	ABINASH ROUTRAY	//
	WP(C)/25393/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/36229/2026	DR.AJIT MEHER	ADYASHA KAR	//
	WP(C)/25394/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/36649/2026	PURUNAGARH GRAMA KOTHA, DEOGARH	SWAPNIL ROY	//
	WP(C)/25395/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/36819/2026	CHITTA RANJAN GOCHHI	AMITAV TRIPATHY	//
	WP(C)/25396/2026	VS STATE OF ORISSA	VS	0 //
235	D-WP(C)/36820/2026	BISWA BHUSAN BEHERA	SAMEER KUMAR DAS	//
	WP(C)/25397/2026	VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.	VS	0 //
236	D-WP(C)/36232/2026	DR.ABINASH SAHU	ADYASHA KAR	//
	WP(C)/25398/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/36683/2026	SUBASH BARIK	ABINASH ROUTRAY	//
	WP(C)/25399/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/36255/2026	DR.ALOK KUMAR MEHER	ADYASHA KAR	//
	WP(C)/25400/2026	VS	VS	0

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239	D-WP(C)/36822/2026 WP(C)/25401/2026	STATE OF ODISHA SATYAJIT ROY VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.	SAMEER KUMAR DAS VS	// // 0 //
240	D-WP(C)/36779/2026 WP(C)/25402/2026	SAROJ KUMAR BOSE VS THE MAYURBHANJ ATHLETIC ASSOCIATION(MAA), BARIPADA	SOURAV SUMAN BHUYAN VS	// 0 //
241	D-WP(C)/36762/2026 WP(C)/25403/2026	SUBASH CHANDRA MOHAPATRA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
242	D-WP(C)/36758/2026 WP(C)/25404/2026	DAITARI SENAPATI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
243	D-WP(C)/36583/2026 WP(C)/25405/2026	LAXMIKANTA JENA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
244	D-WP(C)/36637/2026 WP(C)/25406/2026	DIBAKAR BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
245	D-WP(C)/36256/2026 WP(C)/25407/2026	DR. NITYANANDA MAHALIK VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
246	D-WP(C)/36598/2026 WP(C)/25408/2026	SAMEER PATNAIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
247	D-WP(C)/36602/2026 WP(C)/25409/2026	SISIR PATNAIK @ NARAYAN PATNAIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
248	D-WP(C)/36290/2026 WP(C)/25410/2026	DR.ANIL KUMAR SWAIN VS STATE OF ODISHA	ADYASHA KAR VS	// 0 //
249	D-WP(C)/36109/2026 WP(C)/25411/2026	ASHIS KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //

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250	D-WP(C)/36306/2026 WP(C)/25412/2026	HARI BANDHU SETH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
251	D-WP(C)/36606/2026 WP(C)/25413/2026	RAMESH PATNAIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
252	D-WP(C)/36291/2026 WP(C)/25414/2026	DR. AMARTYA SWAIN VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
253	D-WP(C)/36470/2026 WP(C)/25415/2026	M/S PRAVAT HOSPITALITY PRIVATE LIMITED, BHUBANESWAR VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
254	D-WP(C)/33607/2026 WP(C)/25416/2026	SASMITA PRADHAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
255	D-WP(C)/36110/2026 WP(C)/25417/2026	TAPAS KUMAR PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
256	D-WP(C)/36320/2026 WP(C)/25418/2026	DR.MANISHA RAY VS STATE OF ODISHA	ADYASHA KAR VS	// 0 //
257	D-WP(C)/36293/2026 WP(C)/25419/2026	BANAJYOTSNA MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
258	D-WP(C)/36266/2026 WP(C)/25420/2026	DR. DHIRENDRA KUMAR NATH VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
259	D-WP(C)/36327/2026 WP(C)/25421/2026	DR.SUBHAM SAHU VS STATE OF ODISHA	ADYASHA KAR VS	// 0 //
260	D-WP(C)/36274/2026 WP(C)/25422/2026	ANITA BADEK VS MAHANADI COALFIELDS LIMITED (MCL), SAMBALPUR	AMIYA KUMAR BEHERA VS	// 0 //
261	D-WP(C)/36113/2026	SIBARAM MANDAL	KRISHNA CHANDRA SAHU	//

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	WP(C)/25423/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36350/2026	DR. AKASH BHOI	ADYASHA KAR	//
	WP(C)/25424/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/36296/2026	DEEPAK KUMAR DASH	DEEPALI MAHAPATRA	//
	WP(C)/25425/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/36267/2026	DR. ANUP GOURAV SAHOO	NAVNEET DADHICHI	//
	WP(C)/25426/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/36372/2026	DR.JEEVANJYOTI MOHANTY	NAVNEET DADHICHI	//
	WP(C)/25427/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/36298/2026	DILLIP KUMAR DASH	DEEPALI MAHAPATRA	//
	WP(C)/25428/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/36341/2026	DR. ANURAG KAIBARTA	ADYASHA KAR	//
	WP(C)/25429/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/36346/2026	DR. RITESH MEHER	ADYASHA KAR	//
	WP(C)/25430/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/36383/2026	DR.DEEPAK KUMAR MOHANTY	NAVNEET DADHICHI	//
	WP(C)/25431/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/36376/2026	DR. ASHRUMOCHAN MOHANTY	NAVNEET DADHICHI	//
	WP(C)/25432/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/36379/2026	DR. PRITAM SAHOO	NAVNEET DADHICHI	//
	WP(C)/25433/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/36273/2026	JHASKETAN KANTA	AMIYA KUMAR BEHERA	//
	WP(C)/25434/2026	VS	VS	0

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273	D-WP(C)/36645/2026 WP(C)/25435/2026	MAHANADI COALFIELDS LTD.,(MCL), SAMBALPUR RABINARAYAN NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0 //
274	D-WP(C)/36380/2026 WP(C)/25436/2026	DR.BISWAPRASAD SAMANTARAY VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
275	D-WP(C)/36387/2026 WP(C)/25437/2026	DR.RASHMI RANJAN MOHANTY VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
276	D-WP(C)/36642/2026 WP(C)/25438/2026	NAMITA MUNDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
277	D-WP(C)/36834/2026 WP(C)/25439/2026	NARAYAN PRASAD MONTRY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
278	D-WP(C)/36712/2026 WP(C)/25440/2026	KHUDIRAM BEHERA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
279	D-WP(C)/36835/2026 WP(C)/25441/2026	M/S APB BIOENERGY PVT.LIMITED, PURI VS INDIAN OIL CORPORATION LTD., BHUBANESWAR	KOUSIK ANANDA GURU VS	// 0 //
280	D-WP(C)/36114/2026 WP(C)/25442/2026	G. KUMAR SWAMY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
281	D-WP(C)/36388/2026 WP(C)/25443/2026	DR. BISWADARSHAN BISWAL VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
282	D-WP(C)/35854/2026 WP(C)/25444/2026	BIRANCHI NAYAK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
283	D-WP(C)/36723/2026 WP(C)/25445/2026	SUNITI DASH VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //

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284	D-WP(C)/36801/2026 WP(C)/25446/2026	PRADEEP PADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
285	D-WP(C)/36200/2026 WP(C)/25447/2026	NARENDRA KUMAR TRIPATHY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
286	D-WP(C)/36417/2026 WP(C)/25448/2026	SUDARSAN MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
287	D-WP(C)/36828/2026 WP(C)/25449/2026	TOFAN KUMAR MOHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
288	D-WP(C)/36802/2026 WP(C)/25450/2026	JAGMOHAN NETI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
289	D-WP(C)/36799/2026 WP(C)/25451/2026	ANANDRA MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
290	D-WP(C)/36858/2026 WP(C)/25452/2026	PRAGYAN PARIMITA PANDA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
291	D-WP(C)/35905/2026 WP(C)/25453/2026	AMRESH KUMAR NAYAK VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS	// 0 //
292	D-WP(C)/36893/2026 WP(C)/25454/2026	SASMITA BISOI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
293	D-WP(C)/36806/2026 WP(C)/25455/2026	RAMANARAYAN SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
294	D-WP(C)/36809/2026 WP(C)/25456/2026	SAROJINI BEHERA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
295	D-WP(C)/36522/2026	RAMESH CHANDRA SWAIN	RAJ KISHOR SWAIN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25457/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/36643/2026	KISHORE NAYAK	SWAPNIL ROY	//
	WP(C)/25458/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/36156/2026	SARATA CHANDRA BEHERA	SHASHI BHUSAN JENA	//
	WP(C)/25459/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/36808/2026	RADHI @ RADHA MUNDA	PABITRA KUMAR NAYAK	//
	WP(C)/25460/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/35954/2026	PADMALOCHAN SWAIN	SURYAKANTA DASH	//
	WP(C)/25461/2026	VS REGISTRAR, CENTRAL UNIVERSITY OF ODISHA	VS	0 //
300	D-WP(C)/36851/2026	SULOCHANA DALAI	BIJAYA KUMAR BEHERA 1	//
	WP(C)/25462/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/27152/2026	SUJATA MENDELI	SHASHI BHUSAN JENA	//
	WP(C)/25463/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/36416/2026	BIJAYA KUMAR ROUT	HARA PRASAD RATH	//
	WP(C)/25464/2026	VS UNION OF INDIA	VS	0 //
303	D-WP(C)/36849/2026	NABIN KIRAN WOMEN SELF HELP GROUP, BHADRAK	SUKANTA KUMAR DALAI	//
	WP(C)/25465/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/36104/2026	KABITARANI MISHRA	TRILOCHAN BARIK	//
	WP(C)/25466/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/36852/2026	SULOCHANA DALAI	BIJAYA KUMAR BEHERA 1	//
	WP(C)/25467/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/36639/2026	KRISHNA CHANDRA SAHU	SUBAS CHANDRA DAS	//
	WP(C)/25468/2026	VS	VS	0

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307	D-WP(C)/32971/2026 WP(C)/25469/2026	STATE OF ODISHA PURNA CHANDRA NAYAK VS	PRAVAT RANJAN SUTAR VS	// // 0
308	D-WP(C)/36191/2026 WP(C)/25470/2026	STATE OF ODISHA M/S.SARADA PRASAD MISHRA, BHUBANESWAR VS	AJIT KUMAR ROY VS	// // 0
309	D-WP(C)/36696/2026 WP(C)/25471/2026	DEPUTY COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, BHUBANESWAR SUKUNA SIAL @ SAKUNTALA BEHERA VS	SATYABRATA SENAPATI VS	// // 0
310	D-WP(C)/34951/2026 WP(C)/25472/2026	STATE OF ODISHA ORISSA INDUSTRIES LIMITED, CUTTACK VS	AMIT PRASAD BOSE VS	// // 0
311	D-WP(C)/35718/2026 WP(C)/25473/2026	STATE OF ODISHA MANDIRA @ MANDEI DIGAL VS	DIPTI RANJAN SWAIN VS	// // 0
312	D-WP(C)/36555/2026 WP(C)/25474/2026	STATE OF ODISHA MAMATA SETHI VS	SAMEER KUMAR DAS VS	// // 0
313	D-WP(C)/33010/2026 WP(C)/25475/2026	STATE OF ODISHA SAHADEV BHOI VS	MANOJ KUMAR MOHANTY VS	// // 0
314	D-WPCRL/23041/2026 WPCRL/114/2026	STATE OF ODISHA KANCHAN MOHANTY VS	LAXMAN PRADHAN VS	// JENAPUR /161 /2026 0
315	D-ABLAPL/23282/2026 ABLAPL/9277/2026	STATE OF ODISHA RIBA KHAL KHO @ XALXO VS	PABITRA KUMAR NAYAK VS	// BIRMITRAPUR /302 /2024 0
316	D-ABLAPL/23656/2026 ABLAPL/9278/2026	STATE OF ODISHA JOGENDRA @ JOGESWAR NANDA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /790 /2026 0
317	D-ABLAPL/23661/2026 ABLAPL/9279/2026	STATE OF ODISHA SANTOSH DANTA VS	ABHISHEK PRADHAN VS	// BINIKA /197 /2026 0
		STATE OF ODISHA		//

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318	D-ABLAPL/23662/2026 ABLAPL/9280/2026	AJAYA KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	KANIHA /205 /2026 () //
319	D-ABLAPL/23664/2026 ABLAPL/9281/2026	DAMODAR ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA MODEL /295 /2026 () //
320	D-ABLAPL/23668/2026 ABLAPL/9282/2026	ASIS KUMAR BEHURA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	SALIPUR /462 /2026 () //
321	D-ABLAPL/23663/2026 ABLAPL/9283/2026	BIKASH CHANDRA SWAIN VS STATE OF ODISHA	DEBASIS MISHRA VS	MANIABANDHA /33 /2023 () //
322	D-ABLAPL/23697/2026 ABLAPL/9284/2026	RAMESH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /511 /2026 () //
323	D-ABLAPL/23709/2026 ABLAPL/9285/2026	KRUSHNA CHANDRA RAUT VS STATE OF ODISHA	RAJ KUMAR ROUT VS	BALANTA P.S. /241 /2026 () //
324	D-ABLAPL/23712/2026 ABLAPL/9286/2026	DUARI PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RENGALI (SAMBALPUR) /164 /2026 () //
325	D-ABLAPL/22699/2026 ABLAPL/9287/2026	PRABHAKAR LENKA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
326	D-ABLAPL/22921/2026 ABLAPL/9288/2026	BIDESI @ CHINTAMANI SAMAL VS STATE OF ODISHA	PITAMBAR JENA VS	BARAMBA /134 /2016 () //
327	D-ABLAPL/22962/2026 ABLAPL/9289/2026	UTTAM BARIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /320 /2026 () //
328	D-ABLAPL/23505/2026 ABLAPL/9290/2026	SUDAM CHARAN BEURA VS STATE OF ODISHA	ASHOK KUMAR PATTANAIK (A) VS	KHUNTUNI /108 /2024 () //
329	D-ABLAPL/22954/2026	SUNIL DAS	AMITAV TRIPATHY	GRAM GANJAM /157 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9291/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/23418/2026 ABLAPL/9292/2026	SYED ASHIF RAZA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /337 /2025 () //
331	D-ABLAPL/22612/2026 ABLAPL/9293/2026	KALIA BEHERA @ PADMAN BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	CUTTACK SADAR /487 /2026 () //
332	D-ABLAPL/23480/2026 ABLAPL/9294/2026	SHIVA SANKAR SETHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR 2(A)CC/0000042/2026
333	D-ABLAPL/23198/2026 ABLAPL/9295/2026	PRASANTA KUMAR PATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	MOHANA /76 /2024 () //
334	D-ABLAPL/23097/2026 ABLAPL/9296/2026	MANAS NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /211 /2026 () //
335	D-ABLAPL/23243/2026 ABLAPL/9297/2026	BIDYADHAR SAHU VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	KHURDA MODEL /281 /2026 () //
336	D-ABLAPL/23485/2026 ABLAPL/9298/2026	KICHAK CHANDRA MAHAKUD VS STATE OF ODISHA	AJAY KUMAR NANDY VS	BAISINGA /297 /2026 () //
337	D-ABLAPL/23275/2026 ABLAPL/9299/2026	RIBA KHAL KHO @ XALXO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /89 /2025 () //
338	D-ABLAPL/22611/2026 ABLAPL/9300/2026	SIBA SETHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	TARASINGI /188 /2026 () //
339	D-ABLAPL/22976/2026 ABLAPL/9301/2026	PAPU @ BISWAJIT NAYAK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	NARASINGHPUR /116 /2026 () //
340	D-ABLAPL/22793/2026 ABLAPL/9302/2026	KARNA BEMAL VS	DHANANJAYA MUND VS	JUNAGARH /168 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/21935/2026 ABLAPL/9303/2026	STATE OF ODISHA TAPAN CHOUDHURY VS	JYOTIRMAYA SAHOO VS	// NACHUNI /77 /2026 ()
342	D-ABLAPL/23147/2026 ABLAPL/9304/2026	STATE OF ODISHA GUDU SUNA @ LABA SUNA VS	UMA CHARAN MISHRA VS	// MURIBAHAL /134 /2026 ()
343	D-ABLAPL/22720/2026 ABLAPL/9305/2026	STATE OF ODISHA BASANTI ROUT VS	SANATAN DAS VS	// KHUNTUNI /72 /2022 ()
344	D-ABLAPL/22025/2026 ABLAPL/9306/2026	STATE OF ODISHA RASHMI RANJAN SWAIN VS	SAMARENDRA BAHADUR VS	// NIALI /69 /2022 ()
345	D-ABLAPL/23228/2026 ABLAPL/9307/2026	STATE OF ODISHA SHISHIR NAYAK @ NAIK VS	KARUNAKAR GAYA VS	// CAPITAL P.S. /442 /2026 ()
346	D-ABLAPL/23323/2026 ABLAPL/9308/2026	STATE OF ODISHA KIRAN DASIRI @ KIRAN DASARI VS	JYOTIRMAYA SAHOO VS	// GOPALPUR /371 /2026 ()
347	D-ABLAPL/23337/2026 ABLAPL/9309/2026	STATE OF ODISHA ANIL BAG VS	PANCHANAN PANIGRAHI VS	// AMBADOLA /95 /2026 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNICI GR/0000179/2026
348	D-ABLAPL/23331/2026 ABLAPL/9310/2026	STATE OF ODISHA KARTIK PARIDA @ KARTIKA PARIDA VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /339 /2026 ()
349	D-ABLAPL/21623/2026 ABLAPL/9311/2026	STATE OF ODISHA PUJA @ PUJARINI DAS VS	PANCHANAN PANIGRAHI VS	// BHUBAN /322 /2026 ()
350	D-ABLAPL/23339/2026 ABLAPL/9312/2026	STATE OF ODISHA SANTOSH KUMAR CHHOTARAY @ SANTOSH CHHOTARAY VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /343 /2026 ()
351	D-ABLAPL/23342/2026 ABLAPL/9313/2026	STATE OF ODISHA BIBHU PRASAD CHHOTARAY VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /343 /2026 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/23360/2026 ABLAPL/9314/2026	SEK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /107 /2025 () //
353	D-ABLAPL/23546/2026 ABLAPL/9315/2026	MAHESWARA BEHERA @ RAJU BEHERA @ MAHESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /448 /2026 () //
354	D-ABLAPL/23047/2026 ABLAPL/9316/2026	SUMAN GOUDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	DIGAPAHANDI /302 /2026 () //
355	D-ABLAPL/23362/2026 ABLAPL/9317/2026	DUKHISYAM MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /397 /2022 () //
356	D-ABLAPL/23565/2026 ABLAPL/9318/2026	CHAKRADHAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	CHANDABALI /256 /2026 () //